

(b) the main reasons herefor; and

(c) the number of persons killed, injured and the loss of property caused thereby, State/Union Territory-wise?

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS

AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (c). On the basis of available information, the State/Union Territory-wise information relating to the number of major communal riots that took place during 1992 upto 30 June, 1992 and the number of persons killed and injured is given below:—

Name of the State	No. of major communal riots	Number of killed	Persons injure
Gujarat	1	6	24
Uttar Pradesh	2	18	40
Karnataka	1	11	64
Kerala	1	2	44
Bihar	1	3	10
Delhi	1	4	58

The maintenance of public order is included in List-II (State List) of the Seventh Schedule of the Constitution and is, therefore, the responsibility of the State Governments. Thus the figures in respect of those killed/injured and loss of property are maintained by the State Governments. The Central Government provides para-military forces and other materials assistance whenever such a request is made by the States Union Territories from time to time.

(b) It is the view of the Government that communal violence is the handiwork of communal and anti-social elements who exploit various factors and incidents for disturbing communal peace and harmony.

#### Tractors and Power Tillers

319. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) the total number of tractors and power tillers that are in use in various States

of the country;

(b) the steps taken by the Government to make available improved quality agricultural tools to the small and marginal farmers;

(c) whether the Government propose to reduce the prices of smaller tractors, power tillers, threshers and harvestors;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) State-wise population of tractors and power tillers is given in the statement, Annexed.

(b) the Government of India have been implementing Crop Oriented Schemes which have component of subsidy for improved agriculture implements and hand-tools.

(c) to (e). The Government do not exercise price control on farm machinery.

**STATEMENT***Livestock Census (1987) Data**(Hundreds)*

<i>State/UT</i>	<i>Power Tillers</i>	<i>Tractors</i>
Andhra Pradesh	47	326
Arunachal Pradesh	-	-
Assam	7	7
Bihar	47	203
Gujarat	8	254
Goa	1	1
Haryana	431	1028
Himachal Pradesh	7	13
Jammu & Kashmir	-	14
Karnataka	151	336
Kerala	17	19
Madhya Pradesh	103	455
Maharashtra	-	-
Manipur	3	2
Meghalaya	-	-
Mizoram	-	-
Nagaland	-	-
Orissa	5	14
Punjab	-	-
Rajasthan	93	869
Sikkim	-	-
Tamil Nadu	67	0

*(Hundreds)*

<i>State/UT</i>	<i>Power Tillers</i>	<i>Tractors</i>
Tripura	-	-
Uttar Pradesh	170	2301
West Bengal	338	51
A & N Island	-	-
Chandigarh	(b)	1
D & N Haveli	—	(b)
Delhi	4	35
Lakshadweep	-	-
Pondicherry	2	3

- : Not available

(b) : Less than 50

Note : The data is provisional.

*[Translation]***Arson and Blasts in J & K**

320. SHRI N. J. RATHVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the incidents of arson and blast which took place in Jammu and Kashmir during 1990, 1991 and 1992 so far;

(b) the number of persons killed and injured therein;

(c) the details of compensation paid to the affected families/persons; and

(d) the measures being taken to check such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): The Government of Jammu and Kashmir have furnished the following information:

(a) Number of incidents of:	1990	1991	1992 (upto 15th June, '92)
(i) Arson	709	485	234
(ii) Explosions	1522	667	283